

06518

THE HIGH COURT OF KERALA

Kochi - 682 031
Dated - 16/01/2018

PROCEEDINGS

Judiciary - Relief of Shri Sanjaikumar V.K., Judicial Magistrate of First Class-I, Alappuzha on his relinquishment of appointment in the Kerala Judicial Service and reappointment in the Law Department as Legal Assistant Grade-II - charge arrangements - Orders issued.

Read : G.O.(Rt.) No. 1515/2017/Law dated 19.12.2017

ORDER NO. B1(A) -71201/2017

1. Shri Sanjaikumar V.K., Judicial Magistrate of First Class-I, Alappuzha who has been reappointed in his former post as Legal Assistant Grade -II, Law Department on relinquishment of his appointment in the Kerala Judicial Service, under Rule 8 Part II of the Kerala State and Subordinate Service Rules, 1958, as per the G.O read above is relieved of his duties as Judicial Magistrate of First Class-I, Alappuzha.

He will hand over charge of his office to the officer at Sl.No.2 and is allowed to rejoin his parent department.

2. Smt. Rejitha R.R., Additional Munsiff, Alappuzha is transferred and posted as Judicial Magistrate of First Class-I, Alappuzha. She will hand over the charge of Additional Munsiff, Alappuzha to Smt.Indu P. Raj, Nyayadhikari, Gram Nyayalaya, Ambalapuzha at Punnapra and will take charge as Judicial Magistrate of First Class-I, Alappuzha from the officer at Sl.No.1.

3. Smt. Indu P. Raj will hold full additional charge of Additional Munsiff, Alappuzha, until further orders.



(By Order)

K. Haripal

Registrar (Subordinate Judiciary)

To

The Accountant General (A&E) Kerala, Thiruvananthapuram.
The Principal Accountant General (Audit), Kerala, Thiruvananthapuram.
The Addl. Chief Secretary to Government, Home (C) Department, (with C/L)

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The Law Secretary, Law Department, Thiruvananthapuram (with C/L)
The Director of Public Relations, Thiruvananthapuram.
The Director and Addl. Director of Kerala Judicial Academy.
The District Judge and Chief Judicial Magistrate of Alappuzha
The Officers and Courts concerned.
The Private Secretary to the Chief Justice, High Court.
The Public Relations Officer, High Court.
The Confidential Assistants to the Registrars, High Court.
The B1(D), B2(A), B3(A), B3(B), B4(A), B5, C1, E1 & I1 seats, Inspection Cell,
E-courts Cell & IT Section, High Court.
The Finance Wing, High Court
The Kerala Judicial Academy, Athani, Aluva
The Administrative Records Section, High Court (2 copies)

Copy submitted to :

The Honourable Mr. Justice C.T. Ravikumar